

MINUTES OF THE VC MEETING NO.11 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 03.03.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.11 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 03.03.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting:-
- Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
 - Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
 - Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
 - Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW

In attendance:

- Shri S.K. Mohapatra, Deputy DGFT
- Shri Ram Paul Singh, FTDO

3. Altogether 324 applications (including 172 deferred cases) were considered by the EFC, out of which 149 cases were approved including 116 cases on post facto basis, 82 cases were rejected & closed and remaining 93 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Closed. Comments are not forthcoming from DoAC&FW (Trade Division) in the application inspite of multiple reminders.
2	A2Z Export Company	HQRXEXLAPPLY00113143AM22	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Closed. Comments are not forthcoming from DoAC&FW (Trade Division) in the application inspite of multiple reminders
3	ABBAS NURUDDIN VAGHJIPURWAL	HQRXEXLAPPLY00115486AM22	Seeds: Nuxvomica, dried ripe seed	15.06.2021	Closed. Comments are not forthcoming from DoAC&FW (Trade Division) in the application inspite of multiple reminders
4	SANGRAM TRADERS	HQRXEXLAPPLY00159338AM22	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Deferred due to want of comments / NOC from DoAC&FW. Applicant has to file a separate new application for Hybrid Rice (Paddy) seeds with DoAC&FW in the Performa issued by them. Last reminder to be issued to the firm.
5	Botanika	HQRXEXLAPPLY00175969AM22	Crocus sativus flower bulbs	02.09.2021	Closed. Comments are not forthcoming from DoAC&FW (Trade Division) in the application inspite of multiple

					reminders.
6	SRI SAI FORESTRY	HQRXEXLAPPLY0018 6040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW (Trade & Seed Division) .Reminder to be issued to the firm for furnishing the documents required by DoAC&FW.
7	SRI SAI FORESTRY	HQRXEXLAPPLY0018 6042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW (Trade & Seed Division) . Reminder to be issued to the firm for furnishing the documents required by DoAC&FW.
8	BAJRANG TRADERS	HQRXEXLAPPLY0028 5835AM22	rice boiled husk	14.12.2021	Rejected. firm has failed to submit the affidavit inspite of multiple reminders.
9	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY0028 6970AM22	Hybrid Rice (Paddy) seeds	15.12.2021	Deferred due to want of comments / NOC from DoAC&FW.
10	HANUMAN GALLA BHANDAR	HQRXEXLAPPLY0030 3029AM22	Non Basmati Rice Paddy Other than seed quality	31.12.2021	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 5) dated 03.03.2022 for export of 16000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Hanuman Galla Bhandar.
11	YASH CORPORATION	HQRXEXLAPPLY0030 4056AM22	Non Basmati Rice Paddy Other than seed quality	31.12.2021	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 6) dated 03.03.2022 for export of 4000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Yash Corporation.

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12	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00310127AM22	Hybrid Rice Seeds	06.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-152/2021-SD.IV (272nd EXIM -Export -50) dated 28.02.2022 for export of 435000 Kg Hybrid Rice Seeds to Phillipines by M/s Corteva Agriscience seeds Private limited
13	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00310552AM22	Hybrid Rice Seeds	07.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-152/2021-SD.IV (272nd EXIM -Export -51) dated 28.02.2022 for export of 2000 Kg Hybrid Rice Seeds to Phillipines by M/s Corteva Agriscience seeds Private limited
14	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00310554AM22	Hybrid Rice Seeds	07.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-152/2021-SD.IV (272nd EXIM -Export -52) dated 28.02.2022 for export of 830000 Kg Hybrid Rice Seeds to Vietnam by M/s Corteva Agriscience seeds Private limited
15	GOSWAMI ENTERPRISES	HQRXEXLAPPLY00321459AM22	Non Basmati Rice Paddy Other than seed quality	17.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 3) dated 03.03.2022 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Goswami Enterprises.
16	SUDHIR GALA BHANDAR	HQRXEXLAPPLY00321959AM22	Non Basmati Rice Paddy Other than seed quality	18.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 4) dated 03.03.2022 for export of 3000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Sudhir Gala Bhandar
17	BABLU DEY	HQRXEXLAPPLY00323828AM22	Non Basmati Rice Paddy Other than seed quality	19.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 1) dated 03.03.2022 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Bablu Dey
18	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00325196AM22	Non Basmati Rice Paddy Other than seed quality	20.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-79/2020.SD-IV (Pt-VIII) (Item No. 2) dated 03.03.2022 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Shristi Siddharth Trading.

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19	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY0032 5668AM22	Hybrid Rice Seeds-Sample	20.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-152/2021-SD.IV (272nd EXIM -Export -48) dated 28.02.2022 for export of 4400 Kg Hybrid Rice Seeds to Malaysia by M/s Bayer Bioscience Private Limited.
20	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY0033 7693AM22	Hybrid Rice Seeds	31.01.2022	Approved on the basis of comments/ NOC received from DOAC&FW vide OM No. 1-152/2021-SD.IV (272nd EXIM -Export -49) dated 28.02.2022 for export of 310 MT Hybrid Rice Seeds to Nepal by M/s Bayer Bioscience Private Limited.
21	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPLY0033 8200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoAC&FW
22	GOODREEL EXPORT PRIVATE LIMITED	HQRXEXLAPPLY0034 1990AM22	Non Basmati Rice Paddy Other than seed quality	03.02.2022	Deferred due to want of comments / NOC from DoAC&FW
23	KRISHNA MASALA UDYOG	HQRXEXLAPPLY0034 8453AM22	Non Basmati Rice Paddy Other than seed quality	09.02.2022	Deferred due to want of comments / NOC from DoAC&FW
24	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0034 9796AM22	Hybrid Rice Seeds	10.02.2022	Deferred due to want of comments / NOC from DoAC&FW
25	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0035 0248AM22	Hybrid Rice Seeds	10.02.2022	Deferred due to want of comments / NOC from DoAC&FW
26	SHIV TRADERS	HQRXEXLAPPLY0035 6826AM22	Non Basmati Rice Paddy Other than seed quality	16.02.2022	Deferred due to want of comments / NOC from DoAC&FW
27	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY0035 8241AM22	Hybrid Rice Seeds	17.02.2022	Deferred due to want of comments / NOC from DoAC&FW

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28	IRFAN TRADERS	HQRXEXLAPPLY0035 8877AM22	Non Basmati Rice Paddy Other than seed quality	17.02.2022	Deferred due to want of information from the firm.
29	Anushka International	HQRXEXLAPPLY0036 6908AM22	Non Basmati Rice Paddy Other than seed quality	24.02.2022	Deferred due to want of comments / NOC from DoAC&FW

Department of Animal Husbandry and Dairying

30	A To Z Export Company	HQRXEXLAPPLY0012 9838AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L- 110102(1)/132/2021-Trade (E-19694) dated 23.02.2022 for export of 6500000 Kg Paddy husk to Nepal by M/s A To Z Export Company.
31	Yash Traders	HQRXEXLAPPLY0014 3810AM22	RICE HUSK, RICE STRAW	21.07.2021	Deferred due to want of comments / NOC from DoAHD.
32	TAPAN TRADERS	HQRXEXLAPPLY0015 1166AM22	WHEAT BRAN	30.07.2021	Deferred due to want of comments / NOC from DoAHD.
33	AMIT ENTERPRISE	HQRXEXLAPPLY0015 2318AM22	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
34	A2Z EXPORT COMPANY	HQRXEXLAPPLY0015 2700AM22	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
35	NARWAL DAIRY FARM	HQRXEXLAPPLY0017 3311AM22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
36	SHEETAL ENTERPRISE	HQRXEXLAPPLY0021 6685AM22	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
37	YASHAVANT KUMAR GUPTA	HQRXEXLAPPLY0022 4131AM22	PADDY HUSK (CHURA BHUNSA)	24.10.2021	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non- responsive to the deficiency letter issued by DoAHD inspite of two reminders.
38	SANDEEP KUMAR KESARWANI	HQRXEXLAPPLY0022 9996AM22	WHEAT STRAW	28.10.2021	Rejected on the basis of comments received from DoAHD wherein Department has not recommended the export of wheat straw by M/s Sandeep Kumar Kesarwani due to requirement of wheat straw in domestic market by dairy farmers.
39	ANSH TRADING	HQRXEXLAPPLY0023 5881AM22	PADDY HUSK	30.10.2021	Deferred due to want of comments / NOC from DoAHD

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40	GURU SMARTH EXPORT	HQRXEXLAPPLY0024 7419AM22	PADDY HUSK	10.11.2021	Deferred due to want of comments / NOC from DoAHD
41	SHOHAG ENTERPRISE	HQRXEXLAPPLY0026 0571AM22	WHEAT BRAN	21.11.2021	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
42	SUSANTA BISWAS	HQRXEXLAPPLY0027 1936AM22	WHEAT BRAN	01.12.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Susanta Biswas.
43	D P ENTERPRISES	HQRXEXLAPPLY0027 1967AM22	WHEAT BRAN	01.12.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s DP Enterprises
44	BIDHATA SUPPLIERS	HQRXEXLAPPLY0027 3230AM22	WHEAT BRAN	02.12.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 7000 MT Wheat Bran to Bangladesh by M/s Bidhata Suppliers.
45	WESTERN LITES	HQRXEXLAPPLY0027 3248AM22	WHEAT BRAN	02.12.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 10000 MT Wheat Bran to Bangladesh by M/s Western Lites
46	MECTEC INDUSTRIES	HQRXEXLAPPLY0028 4182AM22	WHEAT BRAN	13.12.2021	Deferred due to want of comments / NOC from DoAHD
47	RAJ IMPEX	HQRXEXLAPPLY0028 4973AM22	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
48	MAHAMAYA STORES	HQRXEXLAPPLY0028 5993AM22	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
49	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY0028 6854AM22	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
50	SAHA INTERNATIONAL	HQRXEXLAPPLY0028 6932AM22	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
51	M K TRADERS	HQRXEXLAPPLY0028 7534AM22	Moisture Maximum 12%	16.12.2021	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s MK Traders.

52	SREE GOPAL RICE MILL		WHEAT BRAN	18.12.2021	Deferred due to want of comments / NOC from DoAHD
53	SHYAMAL ENTERPRISE	HQRXEXLAPPLY0029 7543AM22	WHEAT BRAN	25.12.2021	Deferred due to want of comments / NOC from DoAHD
54	BROTHERS TRADING	HQRXEXLAPPLY0030 1751AM22	WHEAT BRAN	30.12.2021	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
55	S V JUTE INDUSTRIES	HQRXEXLAPPLY0030 7008AM22	WHEAT BRAN	04.01.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 2000 MT Wheat Bran to Bangladesh by M/s SV Jute Industries.
56	LARGE WINGS INTERNATIONAL	HQRXEXLAPPLY0031 3704AM22	WHEAT BRAN	10.01.2022	Deferred due to want of comments / NOC from DoAHD
57	TRADE EXIM	HQRXEXLAPPLY0031 5063AM22	WHEAT BRAN	11.01.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 4800 MT Wheat Bran to Bangladesh by M/s Trade Exim.
58	BIKRAM ENGINEERING & COMBUSTION	HQRXEXLAPPLY0031 5150AM22	WHEAT BRAN	11.01.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 7000 MT Wheat Bran to Bangladesh by M/s Bikram Engineering & Combustion
59	TRUST INTERNATIONAL	HQRXEXLAPPLY0031 6545AM22	WHEAT BRAN	12.01.2022	Deferred due to want of comments / NOC from DoAHD
60	BABLU DEY	HQRXEXLAPPLY0031 6717AM22	RICE BRAN	12.01.2022	Deferred due to want of comments / NOC from DoAHD
61	A F AIR VOICE	HQRXEXLAPPLY0031 7665AM22	WHEAT BRAN	13.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-

					responsive to the deficiency letter issued by DoAHD inspite of two reminders.
62	ANNAPURNA MILLING COMPANY	HQRXEXLAPPLY0031 7888AM22	WHEAT BRAN	13.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
63	MARUTI INTERNATIONAL	HQRXEXLAPPLY0031 7949AM22	WHEAT BRAN	13.01.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maruti International
64	BALAJI EXIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY0031 8583AM22	WHEAT BRAN	14.01.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 4900 MT Wheat Bran to Bangladesh by M/s Balaji Exim Enterprises Private Limited.
65	AMASHA IMPEX PRIVATE LIMITED	HQRXEXLAPPLY0031 8930AM22	Moisture Content: 12% max Crude Potein: 13.5 - 15% Crude Fat: 2.5% min Crude Fibre: 12% max Total Ash: 1% max	14.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
66	VASU & SONS	HQRXEXLAPPLY0032 4021AM22	ANIMAL FEED SUPPLEMENT WHEAT BRAN	19.01.2022	Deferred due to want of comments / NOC from DoAHD
67	S R EXPORT	HQRXEXLAPPLY0032 4848AM22	WHEAT BRAN	20.01.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/277/2021-Trade (E-20907) dated 23.02.2022 for export of 10000 MT Wheat Bran to Bangladesh by M/s SR Export.
68	TRUST INTERNATIONAL	HQRXEXLAPPLY0032 7736AM22	WHEAT BRAN	22.01.2022	Deferred due to want of comments / NOC from DoAHD
69	MITRA TRADERS	HQRXEXLAPPLY0032 7737AM22	WHEAT BRAN	22.01.2022	Deferred due to want of comments / NOC from DoAHD
70	YASH TRADERS	HQRXEXLAPPLY0032 7783AM22	WHEAT BRAN	22.01.2022	Deferred due to want of comments / NOC from DoAHD
71	ALO IMPEX	HQRXEXLAPPLY0032 9920AM22	WHEAT BRAN	24.01.2022	Deferred due to want of comments / NOC from DoAHD

72	P.S.INTERNATIONAL TRADES	HQRXEXLAPPLY0033 1162AM22	WHEAT BRAN	24.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
73	TAPAN TRADERS	HQRXEXLAPPLY0033 1319AM22	WHEAT BRAN	25.01.2022	Deferred due to want of comments / NOC from DoAHD
74	TRADEBURG EXIM PRIVATE LIMITED	HQRXEXLAPPLY0033 3332AM22	WHEAT BRAN	27.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
75	SUJATA SALES & SERVICES PRIVATE LIMITED	HQRXEXLAPPLY0033 6598AM22	WHEAT BRAN	30.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
76	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY0033 7648AM22	WHEAT BRAN	31.01.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
77	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY0033 8941AM22	WHEAT BRAN	01.02.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
78	MANNTRA IMPEX	HQRXEXLAPPLY0033 9198AM22	WHEAT BRAN	01.02.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Manntra Impex
79	The Viranchi India	HQRXEXLAPPLY0033 9205AM22	WHEAT BRAN	01.02.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As

					per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
80	The Viranchi India	HQRXEXLAPPLY0033 9210AM22	WHEAT BRAN	01.02.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
81	MAA MANASKAMANA IMPORTER AND EXPORTER	HQRXEXLAPPLY0034 0085AM22	WHEAT BRAN	02.02.2022	Approved on the basis of comments/ NOC received from DoAHD vide OM L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 4000 MT Wheat Bran to Bangladesh by M/s Maa Manaskamana Importer and Exporter.
82	LAXMI AGRO	HQRXEXLAPPLY0034 0379AM22	WHEAT BRAN	02.02.2022	Approved on the basis of comments/ NOC received from DoAHD vide OM L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 6000 MT Wheat Bran to Bangladesh by M/s Laxmi Agro
83	SHREE RAMALAXMI EXIM	HQRXEXLAPPLY0034 0440AM22	WHEAT BRAN	02.02.2022	Approved on the basis of comments/ NOC received from DoAHD vide OM L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 6000 MT Wheat Bran to Bangladesh by M/s Shree Ramalaxmi Exim
84	REKHA ROADWAYS	HQRXEXLAPPLY0034 1770AM22	WHEAT BRAN	03.02.2022	Deferred due to want of comments / NOC from DoAHD
85	GHOSH ENTERPRISE	HQRXEXLAPPLY0034 2425AM22	WHEAT BRAN	03.02.2022	Rejected on the basis of comments received from DoAHD in an EFC meeting no 11 held on 03.03.2022. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD inspite of two reminders.
86	MARUTI INTERNATIONAL	HQRXEXLAPPLY0034 8245AM22	WHEAT BRAN	09.02.2022	Approved on the basis of comments/ NOC received from DoAHD vide OM L-110102(1)/6/2022-Trade (E-21081) dated 23.02.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maruti International.
87	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0035 0801AM22	WHEAT BRAN	10.02.2022	Deferred due to want of comments / NOC from DoAHD
88	B K INTERNATIONAL	HQRXEXLAPPLY0035 1585AM22	WHEAT BRAN	11.02.2022	Deferred due to want of comments / NOC from DoAHD
89	EASY BIZ CORPORATION	HQRXEXLAPPLY0035 2091AM22	WHEAT BRAN	11.02.2022	Deferred due to want of comments / NOC from DoAHD

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90	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0035 5937AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
91	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY0035 5938AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
92	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY0035 5979AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
93	MARUTI INTERNATIONAL	HQRXEXLAPPLY0035 6298AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
94	TIRTHADIP SAHA	HQRXEXLAPPLY0035 6447AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
95	M.M.EXPORTS	HQRXEXLAPPLY0035 6449AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
96	DANISH EXPORT CORPORATION	HQRXEXLAPPLY0035 6465AM22	WHEAT BRAN	15.02.2022	Deferred due to want of comments / NOC from DoAHD
97	MAA ANNAPURNA RICE CONCERN	HQRXEXLAPPLY0035 8752AM22	WHEAT BRAN	17.02.2022	Deferred due to want of comments / NOC from DoAHD
98	M/s Hermes Traders	HQRXEXLAPPLY0035 8979AM22	WHEAT BRAN	17.02.2022	Deferred due to want of comments / NOC from DoAHD
99	T A ENTERPRISE	HQRXEXLAPPLY0035 8986AM22	WHEAT BRAN	17.02.2022	Deferred due to want of comments / NOC from DoAHD
100	CHOWDHURY ENTERPRISE	HQRXEXLAPPLY0035 9583AM22	WHEAT BRAN	18.02.2022	Deferred due to want of comments / NOC from DoAHD
101	N N IMPEX	HQRXEXLAPPLY0035 9672AM22	WHEAT BRAN	18.02.2022	Deferred due to want of comments / NOC from DoAHD
102	MONDAL EXPORT IMPORT	HQRXEXLAPPLY0036 2771AM22	WHEAT BRAN	21.02.2022	Deferred due to want of comments / NOC from DoAHD
103	BISHAL ENTERPRISE	HQRXEXLAPPLY0036 3991AM22	WHEAT BRAN	22.02.2022	Deferred due to want of comments / NOC from DoAHD
104	UTTAM & BROTHERS	HQRXEXLAPPLY0036 3992AM22	WHEAT BRAN	22.02.2022	Deferred due to want of comments / NOC from DoAHD
105	HISAR BOVINE SPERM STATION & RESEARCH	HQRXEXLAPPLY0036	FROZEN BOVINE	23.02.2022	

	CENTER	5089AM22	SEMEN		Deferred due to want of comments / NOC from DoAHD
106	TANMOY ENTERPRISE	HQRXEXLAPPLY0036 5185AM22	WHEAT BRAN	23.02.2022	Deferred due to want of comments / NOC from DoAHD
107	SK ENTERPRISE	HQRXEXLAPPLY0036 5254AM22	WHEAT BRAN	23.02.2022	Deferred due to want of comments / NOC from DoAHD
108	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY0036 7890AM22	WHEAT BRAN	25.02.2022	Deferred due to want of comments / NOC from DoAHD
109	BDB EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0037 0297AM22	WHEAT BRAN	28.02.2022	Deferred due to want of comments / NOC from DoAHD

**Ministry of Environment Forest and Climate Change
(SU Division)**

110	AQSA ENTERPRISES	HQRXEXLAPPLY0019 5238AM22	Red Sanders wood furniture parts - Confiscated - Government of Karnataka	27.09.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
111	RAATI RAJAN IMPEX	HQRXEXLAPPLY0019 9267AM22	RED SANDERS WOOD IN VAP FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	01.10.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
112	RAATI RAJAN IMPEX	HQRXEXLAPPLY0023 7636AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	01.11.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
113	RURAL ARTISANS CRAFT CENTER	HQRXEXLAPPLY0029 2695AM22	Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in from of rectangular and square wooden blocks, Parts of	21.12.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)

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			various sizes of furniture (maximum cross section size : 15 cm x15cm x2.5Mtr) Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in from of rectangular and square wooden blocks, Parts of		
114	I BRAND	HQRXEXLAPPLY0031 8211AM22	Red Sanders Wood Piece(sample) of Cultivated Land - Dimensions (Diameter 10 CM & Length 10 CM)	14.01.2022	Rejected .Firm has not furnished the complete documentation required for processing the case.
115	K VISWANATHA REDDY	HQRXEXLAPPLY0037 1048AM22	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	28.02.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division)

(Ozone Cell)

116	PACIFIC ENTERPRISE	HQRXEXLAPPLY0031 3378AM22	Halon - 1301	10.01.2022	Based on the comments received from DoAHD vide OM No. L- 11/11/2009-OC dated 01.02.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
117	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY0036 1240AM22	Bromofluoromethane (Export for Feedstock purpose only)	20.02.2022	Deferred due to want of comments /NOC from MoEF&CC (Ozone cell)

Department of Atomic Energy

118	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0030 1910AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	30.12.2021	Approved on the basis of comments/ NOC received from DAE vide email dated 21.02.2022 for export of 1400 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Spain & Turkey by M/s Sukaso Ceracolors Private Limited
119	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0032 4781AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.01.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 21.02.2022 for export of 296 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Spain by M/s Sukaso Ceracolors Private Limited .

120	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0033 2815AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	27.01.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 21.02.2022 for export of 500 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Turkey by M/s Sukaso Ceracolors Private Limited
121	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY0033 6350AM22	Zircopaque Zirconium Silicate	30.01.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 21.02.2022 for export of 100 MT Zircopaque Zirconium Silicate to Spain by M/s Opaque Ceramics Pvt Ltd.
122	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY0033 9536AM22	Zircopaque Zirconium Silicate 5 Micron	02.02.2022	Approved on the comments/ NOC received from DAE vide email dated 21.02.2022 for export of 500 MT Zircopaque Zirconium Silicate 5 Micron to Spain by M/s Opaque Ceramics Pvt Ltd.
123	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0034 9415AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	09.02.2022	Deferred due to want of comments/NOC from DAE

Ministry of Mines

124	ADAPTIWISE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPLY0025 4878AM22	Farm Soil Samples	16.11.2021	Deferred due to want of information from the firm as sought by Ministry of Mines vide OM No. 16/1/2022- Mines V dated 17.02.2022.
125	ALLAHABAD SANDS	HQRXEXLAPPLY0034 6947AM22	SILICA SAND USED IN MAKING SILICATE / SOAP	08.02.2022	Deferred due to want of comments/NOC from M/o Mines.

Miscellaneous Applications

126	ISGEC HEAVY ENGINEERING LIMITED	HQRXEXLAPPLY0024 9149AM22	CROWN OF 800 T Mechanical Press (made up of second hand components)	11.11.2021	Closed. No further response is forthcoming from the firm's side.
127	MURLIDHAR METALLINE INDUSTRIES	HQRXEXLAPPLY0030 1315AM22	Trigger Bar	29.12.2021	Deferred. Matter was taken up on file. EFC decided for not processing the case until we hear back from the firm.

EP(CAP)

128	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY0033 2675AM22	UNPROCESSED HUMAN HAIR	27.01.2022	Deferred. Matter is under process
129	AL-HADI ENTERPRISE	HQRXEXLAPPLY0033 5286AM22	UNPROCESSED HUMAN HAIR	29.01.2022	Deferred. Matter is under process
130	ZIOFI EXPORTER	HQRXEXLAPPLY0034 0462AM22	UNWASHED HUMAN HAIR	02.02.2022	Deferred. Matter is under process

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131	OXIZEN HAIR TRADERS	HQRXEXLAPPLY0034 0893AM22	UNWASHED HUMAN HAIR	02.02.2022	Deferred. Matter is under process
132	HSE HAIR PRIVATE LIMITED	HQRXEXLAPPLY0034 7180AM22	Human Hair Unwashed	08.02.2022	Deferred. Matter is under process
133	M/S. OM SAI SCRAP & HAIR	HQRXEXLAPPLY0034 8103AM22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	09.02.2022	Deferred. Matter is under process
134	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY0034 8104AM22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	09.02.2022	Deferred. Matter is under process
135	TANISH HAIR ENTERPRISES	HQRXEXLAPPLY0034 9982AM22	HAIR EXTENTION	10.02.2022	Deferred. Matter is under process
136	SIDDHANT ENTERPRISES	HQRXEXLAPPLY0035 0606AM22	100% HUMAN HAIR (UNWORKED /UNPROCESSED)	10.02.2022	Deferred. Matter is under process
137	NRL EXIM	HQRXEXLAPPLY0035 0903AM22	UNWORKED	10.02.2022	Deferred. Matter is under process
138	INDIGO HAIR COMPANY	HQRXEXLAPPLY0035 1832AM22	100% HUMAN HAIR UNWORKED	11.02.2022	Deferred. Matter is under process
139	M.M. TRADING AND CO	HQRXEXLAPPLY0035 2130AM22	WASTE OF HUMAN HAIR	11.02.2022	Deferred. Matter is under process
140	RAJ BROOMS CO	HQRXEXLAPPLY0035 2212AM22	HUMAN HAIR UNWORKED	11.02.2022	Deferred. Matter is under process
141	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY0035 2242AM22	WASTE OF HUMAN HAIR	11.02.2022	Deferred. Matter is under process
142	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY0035 2512AM22	HUMAN HAIR UNWORKED	11.02.2022	Deferred. Matter is under process
143	ANGEL WAVY HAIR	HQRXEXLAPPLY0035 3074AM22	100% HUMAN HAIR UNWORKED	12.02.2022	Deferred. Matter is under process
144	SAINATH ENTERPRISES	HQRXEXLAPPLY0036 0000AM22	100% HUMAN HAIR WASTE (GOLI)-GRADE-B- HUMAN HAIR, UNWORKED, WHETHER OR	18.02.2022	Deferred. Matter is under process

			NOT WASHED OR SCOURED		
145	BN ENTERPRISE	HQRXEXLAPPLY0036 1419AM22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Deferred. Matter is under process
146	MUSKAN ENTERPRISE	HQRXEXLAPPLY0036 1423AM22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Deferred. Matter is under process
147	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY0036 2986AM22	100% UNPROCESSED INDIAN HUMAN HAIR (UNWASHED) GRADE-B	22.02.2022	Deferred. Matter is under process
148	N AND H IMPEX	HQRXEXLAPPLY0037 2556AM22	HUMAN HAIR	02.03.2022	Deferred. Matter is under process
149	KHAN ENTERPRISE	HQRXEXLAPPLY0037 2724AM22	UNWASHED HUMAN HAIR	02.03.2022	Deferred. Matter is under process

Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals

Remdesivir

150	HETERO LABS LIMITED	HQRXEXLAPPLY0029 8311AM22	REMDESIVIR FOR INJECTION 100MG	27.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
151	HETERO LABS LIMITED	HQRXEXLAPPLY0030 1159AM22	COVIFOR- INJECTION 100MG NO.1	29.12.2021	Based on the comments received from M/o HFW

					&Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
152	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY00301915AM22	Remdesivir 100mg Powder for Inj (REMWIN)	30.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
153	CIPLA LIMITED	HQRXEXLAPPLY00310166AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	06.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
154	CIPLA LIMITED	HQRXEXLAPPLY00310244AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	06.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
155	CIPLA LIMITED	HQRXEXLAPPLY00313264AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	10.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with

					the approval of Chairman EFC EFC has approved the case on Post facto basis
156	CIPLA LIMITED	HQRXEXLAPPLY0031 3329AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	10.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
157	CIPLA LIMITED	HQRXEXLAPPLY0031 3330AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	10.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
158	HETERO LABS LIMITED	HQRXEXLAPPLY0031 3680AM22	REMDESIVIR FOR INJECTION 100MG	10.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
159	MSN LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 4363AM22	Remdesivir (Inj Grade)	11.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case

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					on Post facto basis
160	AUORE PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY0031 8585AM22	Remdesivir API	14.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
161	CIPLA LIMITED	HQRXEXLAPPLY0032 0767AM22	Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)	17.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
162	HETERO LABS LIMITED	HQRXEXLAPPLY0032 4161AM22	COVIFOR (Remdesivir 100 mg/vial	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
163	HETERO LABS LIMITED	HQRXEXLAPPLY0032 4183AM22	COVIFOR (Remdesivir 100 mg/vial	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
164	BIOCON BIOLOGICS	HQRXEXLAPPLY0034	Remdesivir 100mg Powder for Inj	09.02.2022	Closed .Item has been made free vide Notification No.

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	LIMITED	8973AM22	(REMWIN)		56/2015 dated 24.02.2022
165	HETERO LABS LIMITED	HQRXEXLAPPLY0034 9979AM22	COVIFOR- INJECTION 100MG NO.1	10.02.2022	Closed .Item has been made free vide Notification No. 56/2015 dated 24.02.2022
166	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0035 6862AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	16.02.2022	Closed .Item has been made free vide Notification No. 56/2015 dated 24.02.2022
167	HETERO LABS LIMITED	HQRXEXLAPPLY0035 8445AM22	COVIFOR (Remdesivir 100 mg/vial	17.02.2022	Closed .Item has been made free vide Notification No. 56/2015 dated 24.02.2022
Amphotericin-B					
168	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY0029 3800AM22	AMPHOTIN ,Generic Name: Amphotericin B Injection 50 mg	22.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
169	GUFIC BIOSCIENCES LIMITED	HQRXEXLAPPLY0029 7439AM22	AMPHOTERICIN B FOR INJECTION 50 MG	25.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
170	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY0029 8496AM22	a.Amphotericin B for Injection USP 50 mg /vial (Lyophilised) - 10 ml b. Liposomal Amphotericin B Injection 50mg/ vial (lyophilized) (for I V use only) (	27.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC them are awaited EFC has approved the case on Post facto basis

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			For Exports Only) - 50mg vial		
171	LIFECARE INNOVATIONS PRIVATE LIMITED	HQRXEXLAPPLY0030 3547AM22	Fungisome 50mg - Liposomal Amphotericin B for Infusion	31.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
172	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0030 8542AM22	Liposomal Amphotericin B Injection 50 mg	05.12.2021	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
173	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 9179AM22	Amphotericin 50000 IU Vial (Traspor 50MG Vial)	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
174	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4119AM22	AMPHONEX 50MG	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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175	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4150AM22	Amphotret 50 Mg	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
176	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4196AM22	AMPHOMUL 50MG	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
177	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4215AM22	AMPHONEX50MG	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
178	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4322AM22	Amphotret 50 Mg	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
179	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 4325AM22	AMPHOLIP 10MG	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated

					14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
180	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00324899AM22	Amphotret 50 Mg	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
181	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00324940AM22	AMPHONEX 50MG - 2000 Vials Amphotret 50 Mg - 2000 Vials	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
182	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00324961AM22	AMPHONEX 50MG - 2000 VIALS & AMPHOTRET 50MG - 3500 VIALS	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
183	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00324989AM22	AMPHONEX 50MG	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman

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					EFC EFC has approved the case on Post facto basis
184	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00324998AM22	Ampholip 50 Mg	20.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
185	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00325002AM22	AMPHONEX 50MG	20.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
186	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00325161AM22	AMPHONEX 50MG - 200 Vials Amphotret 50 Mg - 1200 Vials	20.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
187	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY00325166AM22	Ampholip 50 Mg	20.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case

					on Post facto basis
188	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 5180AM22	Amphotret 50 Mg	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
189	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 5203AM22	Ampholip 50 Mg 4200 Vials Ampholip 100 Mg - 1000 Vials	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
190	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 5205AM22	AMPHONEX 50MG	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
191	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0032 5211AM22	AMPHONEX 50MG	20.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
192	CELON LABORATORIES	HQRXEXLAPPLY0032	AMPHOTERICIN B LIPOSOME	24.01.2022	Based on the comments received from M/o HFW

	PRIVATE LIMITED	9390AM22	INJECTION 50MG (BRAND NAME: AMBILON)		&Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
193	MBA PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY0033 5921AM22	AMBISOME AMPHOTERICIN LIPOMOSAL INJ 50MG N1	29.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
194	LYKA LABS LIMITED	HQRXEXLAPPLY0033 7400AM22	Liposomal Amphotericin - B Injection 50 MG	31.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
195	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY0033 9590AM22	Amphotericin B for Injection USP 50 mg /vial (Lyophilised) - 10 ml	02.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
196	VHB MEDI SCIENCES LIMITED	HQRXEXLAPPLY0034 0139AM22	AMPHOTERICIN - B 50MG INJECTION (AMPHO - B)	02.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with

					the approval of Chairman EFC EFC has approved the case on Post facto basis
197	JODAS EXPOIM PRIVATE LIMITED	HQRXEXLAPPLY0034 6794AM22	Amphotericin B Injections	08.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
198	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0034 8323AM22	Amphotericin 50000 IU Vial (Traspor 50MG Vial)	09.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
199	PHARMEDA HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY0034 9031AM22	AMPHOTIN INJECTION 50MG	09.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
200	CELON LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY0034 9506AM22	AMPHOTERICIN B LIPOSOME INJECTION 50MG (BRAND NAME: L-AMPHOSEVEN 50)	09.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
201	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY0035 1702AM22	Product Name : AMBILIP50	11.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

			Generic Name: Amphotericin B Liposomal Injection 50 mg		
202	LIFECARE INNOVATIONS PRIVATE LIMITED	HQRXEXLAPPLY0035 5882AM22	Liposomal Amphotericin B-	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
(Formulation and API)					
Intra-Venous Immunoglobulin (IVIG)(formulation and API)					
203	ALLEGIANCE PHARMA LLP	HQRXEXLAPPLY0031 4390AM22	HUMAN NORMAL IMMUNOGLOBULIN N 5G 100ML (IMMUNOREL)	11.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
204	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 5062AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	11.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
205	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 6507AM22	Human Normal Immunoglobulin For Intravenous Administration B.P. 5% Solution 100ml	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
206	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 7891AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
207	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 7937AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
208	NIVIRA EXPORTS	HQRXEXLAPPLY0031 9461AM22	Immuoglobulin for IV Use -5G (Bottle	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license

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			100 ML, 5G B.P		was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
209	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9506AM22	Human Normal Immunoglobulin for Intravenous administration B.P. 5 PCT, 100 ML	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
210	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9509AM22	Human Normal Immunoglobulin for Intravenous Administration B.P.,5% solution, 100 ML	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
211	NIVIRA EXPORTS	HQRXEXLAPPLY0031 9557AM22	Immunoglobulin for IV Use -5G (Bottle 100 ML) 5% B.P. Immunoglobulin for IV Use -5G (Bottle 100 ML) 5% B.P.	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
212	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9573AM22	Human Normal Immunoglobulin For Intravenous Administration BP 5% Solution, 100ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
213	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9574AM22	Human Normal Immunoglobulin for Intravenous Administration B.P.,5% solution 100ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
214	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9575AM22	Human Normal Immunoglobulin for Intravenous Administration B.P.,5% Solution	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			100ml		
215	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9577AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml & 200ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
216	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9579AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml & 10% Solution 50ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
217	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9664AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
218	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9668AM22	Human Normal Immunoglobulin for Intravenous administration B.P., 5% solution, 100 ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
219	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9671AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
220	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9673AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
221	RELIANCE LIFE SCIENCES	HQRXEXLAPPLY0031	Human Normal Immunoglobulin	15.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated

	PRIVATE LIMITED	9675AM22	for Intravenous Administration B.P., 5% Solution 100ml		14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
222	RELIANCE LIFE SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY0031 9712AM22	Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml	15.01.2022	Closed. Item has been made free vide Notification No. 56/2015-20 dated 24.02.2022
223	NIVIRA EXPORTS	HQRXEXLAPPLY0032 2507AM22	Immuoglobulin for IV use 5G (Bottle 100 ML) 5% B.P	18.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
224	NIVIRA EXPORTS	HQRXEXLAPPLY0032 2508AM22	Immuglobulin for IV use 5G (Bottle 100ML) 5% B.P	18.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
225	GNH INDIA PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0032 4760AM22	Human Normal Immunoglobulin for IV USE IP 5% - Immuglo 100ml	20.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
226	LAKSHMI ANU ENTERPRISES	HQRXEXLAPPLY0032 6578AM22	NORMAL IMMUNOGLOBULIN FOR IV USE 5% B.P 100 ML (IMMUGLO)	21.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
227	LAKSHMI ANU ENTERPRISES	HQRXEXLAPPLY0033 0186AM22	NORMAL IMMUNOGLOBULIN FOR IV USE 5% B.P., 100 ML (IMMUGLO) (1X12 PACKING)	24.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
228	PVPHARMA HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY0033 4480AM22	Immune Globulin Intravenous (Human) 5% 100ml Vial	28.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
229	VANSH PHARMACEUTICALS AND DISTRIBUTOR	HQRXEXLAPPLY0033 7742AM22	V-IMMUNE,BP 5%(HUMAN NORMAL IMMUNOGLOBULIN)	31.01.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
230	ALVES HEALTHCARE	HQRXEXLAPPLY0033	Human Normal	02.02.2022	Closed Item has been made free vide Notification No.

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	PRIVATE LIMITED	9621AM22	Immunoglobulin		56/2015 dated 24.02.2022
231	MEDWISE OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY0034 8613AM22	HUMAN IMMUNOGLOBULI N BP 5% , 50ML HUMAN IMMUNOGLOBULI N BP 5%, 100 ML	09.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
232	GNH INDIA PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0034 9175AM22	Human Normal Immunoglobulin for IV USE IP 5% - Immuglo 100ml	09.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
233	GNH INDIA PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0035 1229AM22	Human Normal Immunoglob ulin for IV USE IP 5% - Immuglo 100ml	11.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
234	METPHARM BOITECH PVT LTD	HQRXEXLAPPLY0035 5701AM22	HUMAN NORMAL IMMUNOGLOBULI NE FOR INTRAVENOUS ADMINISTRATION BP 5% 100ML ((IMMUNOREL))	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
235	METPHARM BOITECH PVT LTD	HQRXEXLAPPLY0035 5702AM22	HUMAN NORMAL IMMUNOGLOBLUL IN 10% 50ML BP ((GAMMUNE 10%)	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
236	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 0740AM22	GAMMA IV 5.0 GMS	19.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
237	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 0899AM22	GAMMA IV 5.0 GMS	19.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
238	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 1861AM22	GAMMA IV 5.0 GMS	21.02.2022	Closed Item has been made

					free vide Notification No. 56/2015 dated 24.02.2022
239	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 1900AM22	GAMMA IV 5.0 GMS	21.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
240	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 1904AM22	GAMMA IV 5.0 GMS	21.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
241	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY0036 1905AM22	GAMMA IV 5.0 GMS	21.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
242	PVPHARMA HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY0036 6118AM22	Immune Globulin Intravenous (Human) 5% 100ml Vial	24.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
Enoxaparin (formulation and API)					
243	BRAWN LABORATORIES LIMITED	HQRXEXLAPPLY0031 5193AM22	ENOXAPARIN SODIUM INJECTION USP 40 MG / 0.4 ML	11.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
244	BRAWN LABORATORIES LIMITED	HQRXEXLAPPLY0031 5814AM22	ENOXAPARIN SODIUM INJECTION USP 40 MG / 0.4 ML ENOXAPARIN SODIUM INJECTION USP 60 MG / 0.6 ML	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
245	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6162AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman

			40mg)		EFC EFC has approved the case on Post facto basis
246	ATLANTA BIOLOGICAL PRIVATE LIMITED	HQRXEXLAPPLY0031 6312AM22	ENOXAPARIN SODIUM INJECTION BP 40 MG/0.40 ML ENOXAPARIN SODIUM INJECTION BP 60 MG/0.60 ML	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
247	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6646AM22	Lomoh 20 Injection (Enoxaparin Sodium Injection 20mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
248	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6649AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
249	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6650AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
250	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6651AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg) Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
251	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6653AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg) Lomoh 80 Injection	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

			(Enoxaparin Sodium Injection 80mg)		
252	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6657AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
253	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6665AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg) Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
254	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 6667AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	12.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
255	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7735AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
256	MANKIND PHARMA LIMITED	HQRXEXLAPPLY0031 7826AM22	ENOXAKIND 40 INJECTION (ENOXAPARIN INJECTION 0.4) ENOXAKIND 60 INJECTION (ENOXAPARIN INJECTION 0.6)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
257	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY0031 8262AM22	NOXAPARIN 40 (ENOXAPARIN INJECTION 40MG)	14.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC

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			NOXAPARIN 60 (ENOXAPARIN INJECTION 60MG)		EFC has approved the case on Post facto basis
258	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY00317397AM22	Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)	13.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
259	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY00317399AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg) Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)	13.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
260	VENUS REMEDIES LIMITED	HQRXEXLAPPLY00317400AM22	ENOXAPARIN SODIUM INJECTION BP (80mg/0.8ml) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP 80mg Water For Injection BP q.s to 0.8ml ENOXAPARIN SODIUM INJECTION BP (60MG/0.6ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP 60 mg Water For Injection BP q.s to 0.6ml ENOXAPARIN SODIUM	13.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

			INJECTION BP (40MG/0.4ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP 40mg Water For Injection BP q.s to 0.4 ml		
261	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7402AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
262	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7404AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
263	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7405AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg) Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
264	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7408AM22	Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
265	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7410AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg) Lomoh 60 Injection (Enoxaparin Sodium Injection	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			60mg)		
266	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7411AM22	Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
267	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7416AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg) Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
268	2EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7418AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
69	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0031 7420AM22	Lomoh 40 Injection	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
270	VENUS REMEDIES LIMITED	HQRXEXLAPPLY0031 7544AM22	ENOXAPARIN SODIUM INJECTION BP (80mg/0.8ml) Each Pre-Filled Syringecontains: Enoxaparin Sodium BP 80mg Water For Injection BP q.s to 0.8ml ENOXAPARIN SODIUM INJECTION BP (60MG/0.6ML)	13.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			Each Pre-Filled Syringe contains: Enoxaparin Sodium BP 60 mg Water For Injection BP q.s to 0.6ml ENOXAPARIN SODIUM INJECTION BP (40MG/0.4ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP 40mg Water For Injection BP q.s to 0.4 ml		
271	ADLEY FORMULATIONS PRIVATE LIMITED	HQRXEXLAPPLY00318328AM22	Enoxaprin Sodium Injection USP(40 mg/0.4 ml)	14.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
272	RUSAN PHARMA LIMITED	HQRXEXLAPPLY00318375AM22	ENOXAPARIN SODIUM INJECTION BP 40 MG 0.4 ML PRE-FILLED SYRINGE (RUPARIN 40) ENOXAPARIN SODIUM INJECTION BP 40 MG 0.4 ML PRE-FILLED SYRINGE (RUPARIN 40)	14.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
273	ZEE LABORATORIES LIMITED	HQRXEXLAPPLY00318611AM22	(Code J0113) Low Molecular weight Heparine Injection (Enoxaparin) 40mg/0.4ml	14.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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274	CELON LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY0032 0542AM22	Enoxaparin Injection 40MG (Enoxel 40) Enoxaparin Injections 60MG (Enoxel)	17.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 04.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
275	MARKSANS PHARMA LIMITED	HQRXEXLAPPLY0032 0802AM22	Enoxapirin 20MG/0.2ML Enoxapirin 40MG/0.4ML Enoxapirin 60MG/0.6ML	17.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
276	CIPLA LIMITED	HQRXEXLAPPLY0032 0914AM22	Enclex 40 mg PFS / Enoxaparin 40mg Injection Enclex 60 mg PFS / Enoxaparin 60mg Injection	17.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
277	NEOVEL PHARMA PRIVATE LIMITED	HQRXEXLAPPLY0032 1027AM22	ENOXAPARIN SODIUM INJETION USP 40mg/0.4 ml ENOXAPARIN SODIUM INJETION USP 60 mg/0.6 ml	17.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
278	STANEX DRUGS AND CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY0032 3208AM22	Enoxaparin Sodium inj 80mg 0,8ml N2 with safety device Enoxaparin Sodium inj 60mg 0,6ml N2 with safety device Enoxaparin Sodium inj 40mg 0,4ml N2 with safety device	18.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
279	SOLITAIRE PHARMACIA PRIVATE LIMITED	HQRXEXLAPPLY0032 4084AM22	Inj. Enoxaparin Sodium 40 mg BP	19.01.2022	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.02.2022 export license

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			Inj. Enoxaparin Sodium 60 mg BP		was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
			Inj. Enoxaparin Sodium 80 mg BP		
280	SOLITAIRE PHARMACIA PRIVATE LIMITED	HQRXEXLAPPLY0032 4088AM22	Inj. Enoxaparin Sodium 40 mg BP Inj. Enoxaparin Sodium 60 mg BP Inj. Enoxaparin Sodium 80 mg BP	19.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
281	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY0032 6297AM22	NOXAPARIN 40 () ENOXAPARIN INJECTION 40MG NOXAPARIN 60 () ENOXAPARIN INJECTION 60MG)	21.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
282	ADLEY FORMULATIONS PRIVATE LIMITED	HQRXEXLAPPLY0032 9373AM22	Enoxaprin Sodium Injection USP(40 mg/0.4 ml Enoxaprin Sodium Injection USP(60 mg/0.6 ml	24.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
283	LIFETUNE MEDICARE LLP	HQRXEXLAPPLY0033 0140AM22	Enoxaparin Sodium Injection USP 40 mg/0.4 ml Enoxaparin Sodium Injection USP 60 mg/0.6 ml	24.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
284	AURA PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY0033 1527AM22	ENOXAPARIN / OXARIN 40 MG 0.4ML INJECTION ENOXAPARIN / OXARIN 60 MG 0.6ML INJECTION	25.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			ENOXAPARIN / OXARIN 80 MG 0.8ML INJECTION		
285	KWALITY PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0033 2541AM22	Enoxaparin Sodium Injection USP 40mg/0.4ml Enoxaparin Sodium Injection USP 60mg/0.6ml Enoxaparin Sodium Injection USP 80mg/0.8ml Enoxaparin Sodium 40mg/0.4ml (Pre- filled	27.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
286	GLAND PHARMA LIMITED	HQRXEXLAPPLY0033 4432AM22	Mexaprin 40mg/0.4 ml Injection x 2 PFS (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Mexaprin 60mg/0.6 ml Injection 2 PFS (Enoxaparin Sodium Injection 60mg/0.6ml PFS) Mexaprin 20mg/0.2 ml Injection 1 PFS	28.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
287	GLAND PHARMA LIMITED	HQRXEXLAPPLY0033 4457AM22	Cutenox 40mg R 10-PK (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Cutenox 60mg SD 2-PK (Enoxaparin Sodium Injection	28.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			60mg/0.6ml PFS)		
288	MEDINOMICS HEALTH CARE PRIVATE LIMITED	HQRXEXLAPPLY0033 7355AM22	CUTENOX 40MG (ENOXAPARIN SODIUM INJECTION USP 40MG/0.4ML)	31.01.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
289	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0033 9143AM22	Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg) Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)	01.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
290	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 0633AM22	Enoxaparin Sodium Injection USP 40mg/0.4ml PFS Enoxaparin Sodium Injection USP 60mg/0.6ml PFS	02.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
291	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 0642AM22	Enoxaparin Sodium 20mg (Enoxaparin Sodium Injection 20mg/0.2ml PFS) Enoxaparin Sodium 40mg (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Enoxaparin Sodium 60mg (Enoxaparin Sodium Injection 60mg/0.6ml PFS) Enoxaparin	02.02.2022	Based on the comments received from M/o HFW &Deptt. of Pharma dated 14.02.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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			Sodium 80mg (Enoxaparin Sodium Injection 80mg/0.8ml PFS)		
292	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 0665AM22	Enoxaparin Sodium 120mg PFS (Enoxaparin Sodium Injection 120mg PFS) Enoxaparin Sodium 100mg PFS (Enoxaparin Sodium Injection 100mg PFS) Enoxaparin Sodium 40mg PFS (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Enoxaparin Sodium 30mg PFS (Enoxaparin Sodium Injection 30mg/0.3ml)	02.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
293	STANEX DRUGS AND CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY0034 1101AM22	STAPINOX 40 (Each 0.4 ml Pre- filled syringe contains Enoxaparin Sodium 40 mg STAPINOX 60 (Each 0.6 ml Pre- filled syringe contains Enoxaparin Sodium 60 mg	03.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
294	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 2607AM22	Enoxaparin IV USP 40mg/0.4ml PFS (Enoxaparin Sodium Injection	03.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

			USP 40mg/0.4ml PFS)		
295	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 2609AM22	Enoxaparin Sodium Injection (Cutenox) 0.6 ml & 0.4ml (Enoxaparin Sodium Injection 60mg/0.6ml & 40mg/0.4ml PFS)Enoxaparin Sodium Injection (Cutenox) (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Enoxaparin Sodium Injection (Cutenox) (Enoxaparin Sodium	03.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
296	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 2610AM22	ENOXPRIM 60MG & ENOXPRIM 80MG (Enoxaparin Sodium Injection 60mg/0.6ml & 80mg/0.8ml PFS)	03.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
297	CIPLA LIMITED	HQRXEXLAPPLY0034 3096AM22	Enclex 40 mg PFS / Enoxaparin 40mg Injection Enclex 60 mg PFS / Enoxaparin 60mg Injection	04.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
298	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 3438AM22	LMW ENOX 60MG Enoxaparin Sodium Injection 60mg (Enoxaparin Sodium Injection 60mg/0.6ml PFS) LMW ENOX 80MG Enoxaparin	04.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

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			Sodium Injection 80mg (Enoxaparin Sodium Injection 80mg/0.8ml PFS) LMW ENOX 40MG Enoxaparin Sodium Injection 40mg (Enoxaparin Sodium Injection 40mg/0.4ml PFS)		
299	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 3570AM22	Enocard 40mg/0.4ml Pre- filled syringe (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Enocard 40mg/0.4ml Pre- filled syringe (Enoxaparin Sodium Injection 40mg/0.4ml PFS)	04.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
300	BIOLOGICAL E. LIMITED	HQRXEXLAPPLY0034 5887AM22	ENOXAPARIN SODIUM INJECTION USP 100 MG/1 ML PFS ENOXAPARIN SODIUM INJECTION USP 150 MG/1 ML PFS ENOXAPARIN SODIUM INJECTION USP 30 MG/1ML PFS	07.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
301	CIPLA LIMITED	HQRXEXLAPPLY0034 5958AM22	Enclex Injection 40 (Enoxaparin Injection Liquid Prefilled Syringe 40mg/0.4ml)	07.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

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			Enclex Injection 60 (Enoxaparin Injection Liquid Prefilled Syringe 60mg/0.6ml)		
302	BIOLOGICAL E. LIMITED	HQRXEXLAPPLY0034 6138AM22	ENOXAPARIN SODIUM 4000 IU INJECTION 40 MG/0.4ML PFS ENOXAPARIN SODIUM 6000 IU INJECTION 60MG/0.6ML PFS ENOXAPARIN SODIUM MOLECULAR WEIGHT CALIBRANT A ENOXAPARIN SODIUM MOLECULAR WEIGHT CALIBRANT B USP ENOXAPARIN SODIUM R.S HEPARIN FOR PHYSICO- CHEMICAL ANALYSIS CRS ENOXAPARIN SODIUM FOR BIOASSAYS	07.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
303	VENUS REMEDIES LIMITED	HQRXEXLAPPLY0034 6293AM22	ENOXAPARIN SODIUM INJECTION USP (80mg/0.8ml) Enoxaparin Sodium USP...80mg, Water for Injection	07.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

			USP...q.s ENOXAPARIN SODIUM INJECTION USP (60mg/0.6ml) ENOXAPARIN SODIUM INJECTION USP (40mg/0.4ml)		
304	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 7475AM22	Nurox 20mg/0.2ml (Enoxaparin Sodium Injection 20mg/0.2ml PFS) Nurox 40mg/0.4ml (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Nurox 60mg/0.6ml (Enoxaparin Sodium Injection 60mg/0.6ml PFS) Nurox 80mg/0.8ml (Enoxaparin Sodium Injection 80mg/0.8ml PFS)	08.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
305	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 7591AM22	Enoxaparin 60mg Injectable solution 0.6ml inPFS (Enoxaparin Sodium Injection 60mg/0.6ml PFS)	08.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
306	ADLEY FORMULATIONS PRIVATE LIMITED	HQRXEXLAPPLY0034 8612AM22	Enoxaprin Sodium Injection USP(40 mg/0.4 ml Enoxaprin Sodium Injection USP(60 mg/0.6 ml	09.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

307	PHARMEDA HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY0034 9044AM22	ENOXAPRINE 0.4ml Injection	09.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
308	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 9238AM22	CLONOX 40 (Enoxaparin Sodium Injection 40mg/0.4ml PFS) CLONOX 60 (Enoxaparin Sodium Injection 60mg/0.6ml PFS)	09.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
309	GLAND PHARMA LIMITED	HQRXEXLAPPLY0034 9744AM22	Sodium Enoxaparin USP 40mg (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Sodium Enoxaparin USP 60mg (Enoxaparin Sodium Injection 60mg/0.6ml PFS)	10.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
310	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 2237AM22	Cutenox 4000 ME- 0.4ML (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Cutenox 6000 ME- 0.6ML (Enoxaparin Sodium Injection 60mg/0.6ml PFS)	11.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
311	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 2389AM22	ENOXAPARIN SODIUM INJECTION USP 60MG/0.6ML PFS	11.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
312	TROIKAA PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0035 2461AM22	Enoxaparin (Formulation)	11.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
313	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 5803AM22	Enoxaparin 60mg (PFS) (Cutenox 60mg/0.6ml)	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

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314	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 6096AM22	Cutenox 40mg PFS (Enoxaparin Sodium Injection 40mg/0.4ml PFS)	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
315	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 6104AM22	Enoxaparin Sodium 20mg (Enoxaparin Sodium Injection 20mg/0.2ml PFS) Enoxaparin Sodium 40mg (Enoxaparin Sodium Injection 40mg/0.4ml PFS) Enoxaparin Sodium 60mg (Enoxaparin Sodium Injection 60mg/0.6ml PFS) Enoxaparin Sodium 80mg (Enoxaparin Sodium Injection 80mg/0.8ml PFS)	15.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
316	RUSAN PHARMA LIMITED	HQRXEXLAPPLY0035 7374AM22	ENOXAPARIN SODIUM INJECTION BP 40 MG 0.4 ML PREFILLED SYRINGE ((RUPARIN 40)	16.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
317	ADLEY FORMULATIONS PRIVATE LIMITED	HQRXEXLAPPLY0035 7470AM22	Enoxaprin Sodium Injection USP(60 mg/0.6 ml	16.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
318	ADLEY FORMULATIONS PRIVATE LIMITED	HQRXEXLAPPLY0035 7472AM22	Enoxaprin Sodium Injection USP(40 mg/0.4 ml Enoxaprin Sodium Injection USP(60	16.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

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			mg/0.6 ml		
319	HEALTH BIOTECH LIMITED	HQRXEXLAPPLY0035 7808AM22	Enoxaparin Sodium Injection 20 mg (Each 0.2 ml Enoxaparin Sodium Injection BP Contains 20 mg Enoxaparin Sodium , Water for Injection BP.q.s to 0.2 ml)	16.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
320	GLAND PHARMA LIMITED	HQRXEXLAPPLY0035 8579AM22	LMW ENOX 20MG Enoxaparin Sodium Injection (Enoxaparin Sodium Injection 20mg/0.2ml PFS) LMW ENOX 40MG Enoxaparin Sodium Injection (Enoxaparin Sodium Injection	17.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
321	CELON LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY0036 1858AM22	Enoxaparin inj. 40mg (Brand Name : Enoxel 40)	21.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
322	CIPLA LIMITED	HQRXEXLAPPLY0036 3077AM22	Enclex Injection 60 (Enoxaparin Injection Liquid Prefilled Syringe 60mg/0.6ml)	22.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
323	SHAHBAZ PHARMA PRIVATE LIMITED	HQRXEXLAPPLY0036 4535AM22	ENOXAPARIN SODIUM INJECTION BP 80MG/0.8ML	23.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022
324	STANEX DRUGS AND CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY0036 5259AM22	Enoxaparin Sodium Injection	23.02.2022	Closed Item has been made free vide Notification No. 56/2015 dated 24.02.2022

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(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
